

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **09.01.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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**Note: No Mention will be permitted without prior consent of the other side.**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 478/2024 For Condone Delay IA No. 1316/2024 For Stay IA No. 1317/2024	Sahajanand Medical Technologies Ltd. Vs Abhilash Lal, RP of Alvarez & Marsal India Pvt. Ltd. & Anr.	Dr. Prashat Pratap	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 57/2025 (For Direction) in Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy - R1-R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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